

is a proposal to construct a reservoir on the main stream of Sone river at Kadvan in Palamu district of Bihar with a view to ensure adequate controlled water supply for Sone canals—450 megawatt of hydro-electricity will also be generated. I, therefore, request the Government to provide necessary funds for it by including it in the Eighth Five Year Plan and complete it on priority basis as a part of the Sone Canal Moderanisation Programme.

(vii) Need to take immediate steps to resume the Cargo Operation from Alapuzha Port, Kerala

[English]

SHRI T. J. ANJALOSE (Alleppy): Alapuzha port in the Western Coast is an ancient and important port which had handled the major part of imports and exports of the State of Kerala till the inception of the Cochin port. After a long stint of closure the port operation was resumed on 18-11-1988, but it was again closed from January, 1989.

The port has all the infrastructure to handle cargo operation and can be used as a major or intermediate port for the import and export of food-grains, fertilizers, etc.

If the coal transaction for Kayam Kulam thermal plant is handled through this port, that will be more economical. Restarting of the Port will give employment for more than 2000 workers.

I, therefore, urge the Government to take immediate steps to resume the cargo operation from Alapuzha port.

MR. CHAIRMAN: Will the Government reply to the matters raised under Rule 377?

SHRI SOMNATH CHATTERJEE (Bolpur): They never do that.

(Interruptions)

MR. CHAIRMAN: The Minister of Parliamentary Affairs could say that the matters raised under Rule 377 will be forwarded to the concerned Ministers.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): Sir, the matters raised under Rule 377 will be forwarded to the concerned Ministers.

SHRI SOMNATH CHATTERJEE: They should introduce the good practice of replying to the matters raised under Rule 377. Probably, that practice of reply is there in Harvana.